

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/5977/2024 BLAPL/1819/2024	UTTAM SAHU VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	TANGI (KHURDA) /845 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000127/2023
2	D-BLAPL/2135/2024 BLAPL/1820/2024	SUBASH HARIJAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /233 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000707/2023
3	D-BLAPL/3792/2024 BLAPL/1821/2024	SIU@SILU MUNDA@INDWAR VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	RAIRAKHOL /94 /2022 ADDL.SESIONS JUDGE CUM SPL JUDG ST/0000071/2022
4	D-BLAPL/5996/2024 BLAPL/1822/2024	GANESH DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /87 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000113/2023
5	D-BLAPL/3858/2024 BLAPL/1823/2024	MALIKARJUN KUMCHALA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /106 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000160/2023
6	D-BLAPL/6003/2024 BLAPL/1824/2024	CHUDAMANI SAHU VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 SPL.JUDGE PATNAGARH(Balangir) 2(A)CC/0000005/2023
7	D-BLAPL/6007/2024 BLAPL/1825/2024	CHUMIKILATA MALLICK VS STATE OF ODISHA	DEBASIS MISHRA VS	BHARATPUR PS /556 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000649/2023
8	D-BLAPL/4125/2024 BLAPL/1826/2024	RADHE BHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /321 /2023 J.M.F.C.,KANTAMAL(Baudh) CT/0000472/2023
9	D-BLAPL/6018/2024 BLAPL/1827/2024	RAMANATH MALLIK @ RAMA MALLIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DIGAPAHANDI /139 /2017 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000997/2017
10	D-BLAPL/6499/2024 BLAPL/1828/2024	TUKUNA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /338 /20 ADJ,KODALA(Ganjam) ST/0000041/2022
11	D-BLAPL/6024/2024 BLAPL/1829/2024	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	SAMBHRAM DAS VS	BEGUNIA P.S. /400 /2023 A.D.J.,BHUBANESWAR(Khordha) TR/0000592/2023

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12	D-BLAPL/6033/2024 BLAPL/1830/2024	MANOJ KUMAR JENA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR SADAR /199 /2023 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000190/2023
13	D-BLAPL/4378/2024 BLAPL/1831/2024	PUNIA MALLIK@BIJAY KUMAR MALLIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BONTH /55 /2023 S.D.J.M.,BHADRAK(Bhadrak) GR/0000876/2023
14	D-BLAPL/6085/2024 BLAPL/1832/2024	BIJU @ BIJAY PATRA VS STATE OF ODISHA	RAMANI KANTA PATTNAIK VS	NAYAKOT /95 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000753/2023
15	D-BLAPL/4386/2024 BLAPL/1833/2024	LINGA@LINGARAJ GARIA VS STATE OF ODISHA	PRAVASH CH JENA VS	KUNDHEIGOLA /329 /2023 ASST. SESSIONS JUDGE(S.T.C.),DEOGA ST/0000001/2024
16	D-BLAPL/6346/2024 BLAPL/1834/2024	RAJESH PATERIYA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000007/2024
17	D-BLAPL/6088/2024 BLAPL/1835/2024	SAROJ KUMAR BEHERA VS STATE OF ODISHA	PAVAT KUMAR NAYAK VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTAC 2(A)CC/0000010/2024
18	D-BLAPL/4734/2024 BLAPL/1836/2024	ALOK KUMAR ROUT@ALOK ROUT VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KENDRAPARA SADAR /371 /2023 C.J.M.,KENDRAPARA(Kendrapara) ST/0000075/2023
19	D-BLAPL/6349/2024 BLAPL/1837/2024	ANMOL SONI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CDA-II /4 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000019/2024
20	D-BLAPL/6096/2024 BLAPL/1838/2024	BABALU @ RAJESH BHUE VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /150 /2023 DISTRICT & SESSIONS JUDGE,BOLANG SC/0000062/2023
21	D-BLAPL/5008/2024 BLAPL/1839/2024	RAJ KISHORE SAHOO@RAJ KUMAR VS NARCOTICS CONTROL BUREAU,BBSR	BIKRAM KESHARI RAJ VS	NCB BHUBANESWAR /1 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000015/2024
22	D-BLAPL/5067/2024 BLAPL/1840/2024	S.SIMA PATRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	/ /0 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000474/2023
23	D-BLAPL/5252/2024	BABULA NAIK	SANTOSH KUMAR MAHANTY	SURADA /191 /2019

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	BLAPL/1841/2024	VS STATE OF ODISHA	VS	A.D.J.,BHANJANAGAR(Ganjam) ST/0000065/2020
24	D-BLAPL/6134/2024 BLAPL/1842/2024	AKSHAYA KUMAR GHADAI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KHANDAGIRI P.S. /610 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001836/2023
25	D-BLAPL/5366/2024 BLAPL/1843/2024	CHAMPIAN PARDI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JHARSUGUDA /356 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0001178/2023
26	D-BLAPL/5362/2024 BLAPL/1844/2024	MOHAMMED GHOUSE VS STATE OF ODISHA	AMULYA RATNA PANDA VS	POTTANGI /20 /2024 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE, TR/0000004/2024
27	D-BLAPL/5417/2024 BLAPL/1845/2024	SOM KUMAR NAG VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /260 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000100/2023
28	D-BLAPL/5419/2024 BLAPL/1846/2024	CHIKU@BRAHMANANDA ROUT VS STATE OF ODISHA	SANTOSH KUMAR BRAHMA VS	KANDARPUR /171 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000977/2023
29	D-BLAPL/4653/2024 BLAPL/1847/2024	RAMAKANTA KARNA VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /107 /2010 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Boudh) GR/0000256/2010
30	D-BLAPL/5471/2024 BLAPL/1848/2024	PUSPA@PUSPALATA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BANARAPAL /259 /2023 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000320/2023
31	D-BLAPL/6186/2024 BLAPL/1849/2024	SUNIL SAMARLIA @ SUNIL SEMARLIA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KAKIRIGUMMA /17 /2024 J.M.F.C.,LAXMIPUR(Koraput) GR/0000069/2024
32	D-BLAPL/5530/2024 BLAPL/1850/2024	GURUCHARAN SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	DEOGARH /9 /2020 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000001/2020
33	D-BLAPL/5571/2024 BLAPL/1851/2024	HARI CHANDRA GOLARI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDAPUR /56 /2023 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE, TR/0000066/2023
34	D-BLAPL/6388/2024 BLAPL/1852/2024	SADASIBA NAYAK @ SILU VS	AMLAN SHAKTI PAUL VS	KHURDA MODEL /685 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha)

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35	D-BLAPL/5589/2024 BLAPL/1853/2024	STATE OF ODISHA MD.ZUNAID ALAM VS STATE OF ODISHA	ABHAS MOHANTY VS	TR/0000110/2023 BISRA /157 /2023 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000941/2023
36	D-BLAPL/6392/2024 BLAPL/1854/2024	RAMESH NAIK @ PAPU NAIK @ ALEX PAPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TOMANDO /215 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000425/2023
37	D-BLAPL/6404/2024 BLAPL/1855/2024	AKSHAY KUMAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHANDARIPOKHARI /7 /2023 J.M.F.C. II BHADRAK(Bhadrak) GR/0000007/2023
38	D-BLAPL/6405/2024 BLAPL/1856/2024	AJIT KULLU VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAIBAGA /6 /2022 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000048/2022
39	D-BLAPL/5637/2024 BLAPL/1857/2024	PRASANT DAS VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	MANCHESWAR P.S. /47 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000052/2024
40	D-BLAPL/6056/2024 BLAPL/1858/2024	BASANTA KUMAR MAHAPATRA VS STATE OF ODISHA(VIG.)	SUMIT SEKHAR PATTANAİK VS	CUTTACK VIGILANCE /2 /2024 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW GR/0000006/2024
41	D-BLAPL/5683/2024 BLAPL/1859/2024	AMARJIT BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	JARAPADA /30 /2013 A.D.J.,ANGUL(Anugul) CT/0000117/2013
42	D-BLAPL/6411/2024 BLAPL/1860/2024	MUKUNDA MAJHI VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /24 /2024 JMFC, KOTAGARH(Kandhamal) CT/0000024/2024
43	D-BLAPL/5700/2024 BLAPL/1861/2024	KANHU NAYAK@KANU NAYAK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	KOTOAGARH /25 /2024 JMFC, KOTAGARH(Kandhamal) CT/0000025/2024
44	D-BLAPL/6420/2024 BLAPL/1862/2024	BISWARANJAN SAHOO @ ALOK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	CAPITAL P.S. /11 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000009/2024
45	D-BLAPL/6421/2024 BLAPL/1863/2024	PRABHAKAR PALASI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	M.V.79 /27 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000062/2023

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46	D-BLAPL/5706/2024 BLAPL/1864/2024	MANJU BANCHHOR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /283 /2022 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000068/2023
47	D-BLAPL/6452/2024 BLAPL/1865/2024	KRUSHNA CHANDRA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /145 /2022 3RD ADDL.SESSION JUDGE CUM SPL.J ST/0000144/2022
48	D-BLAPL/5715/2024 BLAPL/1866/2024	MANAS BEHERA VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	PURUNAKOTE /23 /2020 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000997/2020
49	D-BLAPL/6454/2024 BLAPL/1867/2024	SK. HAPIZUL HOSEN @ SK. HAFIJUL HOSEN VS STATE OF ODISHA	RAJJEET ROY VS	SPL.TASK FORCE /24 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001729/2023
50	D-BLAPL/6456/2024 BLAPL/1868/2024	SP SANDEEP KUMAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000074/2024
51	D-BLAPL/5761/2024 BLAPL/1869/2024	RAJENDRA BINDHANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARIA /142 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000456/2023
52	D-BLAPL/6459/2024 BLAPL/1870/2024	MADHUSUDAN SATAPATHY@ KOKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /629 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000207/2023
53	D-BLAPL/5767/2024 BLAPL/1871/2024	LAXMIDHAR BINDHANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARIA /142 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000456/2023
54	D-BLAPL/6460/2024 BLAPL/1872/2024	SUDARSHAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOPALPUR /3 /2024 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0000011/2024
55	D-BLAPL/5795/2024 BLAPL/1873/2024	SANTOSH ACHARYA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /373 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001273/2023
56	D-BLAPL/5810/2024 BLAPL/1874/2024	BYASADEV MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	BHARATPUR PS /461 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001427/2023
57	D-CMAPL/8934/2024	JATINDRA ACHARYA	ADV.	/ /

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	CMAPL/47/2024	VS SURESH CHANDRA DAS	VS	() //
58	D-CMP/9323/2024 CMP/181/2024	ARUNABALA SAHOO VS PRADIPTA KUMAR SAHOO	NIRANJAN SINGH (1) VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000082/2023
59	D-CMP/8683/2024 CMP/182/2024	GOURI MEHER VS SUDAM MEHER	SOUMYA MISHRA VS	// A.D.J.,BARGARH(Bargarh) Fao/0000017/2023
60	D-CONTC/6310/2024 CONTC/1417/2024	RAJKISHORE SAHU VS SANJAYA KUMAR SWAIN (IFS)	MANOJ KUMAR PANDA VS	// () //
61	D-CONTC/7960/2024 CONTC/1418/2024	MOHAMMAD ABID VS USHA PADHEE, PRINCIPAL SECY.,SKILL DEVELOP. AND TECHNICAL EDUCATION DEPTT.	ADV. VS	// () //
62	D-CONTC/5198/2024 CONTC/1419/2024	KUNI SAHOO VS NEERAJ PRADHAN, COMMNR. OF INCOME TAX(TDS), AAYAKAR BHAWAN, BBSR	ADV. VS	// () //
63	D-CONTC/5008/2024 CONTC/1420/2024	ASKHYA KUMAR SAMAL VS ASHWANI KUMAR BHUYAN,TAHASILDAR,CHANDBALI	SUKANTA KUMAR NAYAK (2) VS	// () //
64	D-CONTC/5910/2024 CONTC/1421/2024	TARANGABALA PRUSTY VS SHUBHA SHARMA, I.A.S.	ADV. VS	// () //
65	D-CONTC/7117/2024 CONTC/1422/2024	HALURI SAHOO VS ASWATHY S, I.A.S	SANJIB KUMAR RATH VS	// () //
66	D-CONTC/7119/2024 CONTC/1423/2024	SAROJABALA PANDA VS ASWATHY S, I.A.S.	ADV VS	// () //
67	D-CONTC/7124/2024 CONTC/1424/2024	RABINDRANATH MOHAPATRA VS ASWATHY S, I.A.S.	ADV VS	// () //
68	D-CONTC/4807/2024 CONTC/1425/2024	HIMANSHU SEKHAR BEHERA VS	ADV. VS	// () //

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69	D-CONTC/5750/2024 CONTC/1426/2024	SUSANT KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, BBSR SUMANTA SAHOO VS	ADV. VS	// // ()
70	D-CONTC/6931/2024 CONTC/1427/2024	HEMANTA KUMAR PANDA, DIRFECTOR, SOIL CONSERVATION AND WATERSHED DEVELOPMENT, ODSHA, BBSR. JAYSINGH MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
71	D-CONTC/8870/2024 CONTC/1428/2024	ALOK KAR, DIRECTOR (R AND R), ADDL. SECY., WATER RESOURCES DEPTT. SANKAR BEHERA VS	ADV. VS	// // ()
72	D-CONTC/7972/2024 CONTC/1429/2024	RAGHURAM R.IYER, O.A.S MOHAMMAD IQBAL KHERANI VS	ADV. VS	// // ()
73	D-CONTC/7968/2024 CONTC/1430/2024	BHABANI SHANKAR CHAYANI,DIRECTOR, HIGHER EDUCATION DEPTT MANORAMA PANDA VS	ADV. VS	// // ()
74	D-CONTC/7964/2024 CONTC/1431/2024	BHABANI SHANKAR CHAYANI,DIRECTOR, HIGHER EDUCATION DEPTT. BISWANATH DASH VS	ADV. VS	// // ()
75	D-CONTC/7007/2024 CONTC/1432/2024	BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPTT. TAMRADHWAJA SAMAL VS	ADV. VS	// // ()
76	D-CONTC/9125/2024 CONTC/1433/2024	BHABANI SHANKAR CHAYANI, DIRECTOR,HIGHER EDUCATION DEPTT. BIKASH KUMAR PATWARI VS	ADV VS	// // ()
77	D-CONTC/9111/2024 CONTC/1434/2024	SUJATA MOHARANA, TAHASILDAR, JATANI NIHAR RANJAN CHOUDHURY VS	TATHAGATA SAHOO VS	// // ()
78	D-CONTC/7579/2024 CONTC/1435/2024	ANU GARG, DEVLOPMENT COMMISSIONER CUM ADDL. CHIEF SECY., TO GOVT., WATER RESOURCES DEPT. PRABHAKAR DAS VS	ADV. VS	// // ()
79	D-CONTC/7589/2024 CONTC/1436/2024	BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATIN, ODISHA HARIBANDHU MAJHI VS ASWATHY S, I.A.S.	ADV. VS	// // () //

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80	D-CONTC/7590/2024 CONTC/1437/2024	SARBESWAR MISHRA VS ARABINDA AGRAWAL, SECY.,HIGHER EDUCATION DEPTT.	ADV. VS	// 0 //
81	D-CONTC/7592/2024 CONTC/1438/2024	ARUNA BADI VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/7561/2024 CONTC/1439/2024	NAKULA CHARAN MALLIK VS SANTI SWARUP MISHRA, O.A.S.	ADV. VS	// 0 //
83	D-CONTC/7562/2024 CONTC/1440/2024	ANNAPURNA SAHOO VS KRUSHNA CHANDRA NAYAK, D.E.O., CUTTACK	DILLIP KUMAR MOHAPATRA VS	// 0 //
84	D-CONTC/7507/2024 CONTC/1441/2024	SARANGADHAR JENA VS SAPAN KUMAR NANDA, OAS	ADV VS	// 0 //
85	D-CONTC/7508/2024 CONTC/1442/2024	MANORANJAN PANDA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
86	D-CONTC/7547/2024 CONTC/1443/2024	PRANAB RATH VS A.M. PRASAD, I.P.S.	ADV. VS	// 0 //
87	D-CONTC/4695/2024 CONTC/1444/2024	PRAMILA MISHRA VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
88	D-CONTC/9520/2024 CONTC/1445/2024	RAJASHREE NAYAK VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/8069/2024 CONTC/1446/2024	MANORANJAN BISWAL VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/9334/2024 CONTC/1447/2024	DURGA CHARAN PATTNAIK VS RANJAN KUMAR DAS, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/8519/2024	SAMBHU MALLICK	ADV.	//

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	CONTC/1448/2024	VS G.MATHI VATHANAN, SECY., URBAN DEVELOPMENT DEPTT.	VS	() //
92	D-CONTC/4696/2024 CONTC/1449/2024	ABHIMANYU NAYAK VS AWASTHI S., I.A.S.	HARA PRASAD RATH VS	// () //
93	D-CONTC/1729/2024 CONTC/1450/2024	JUDHISTHIRA SAHOO VS BIREN PATANAIAK, G.M, PURI DISTRICT COOPERATIVE MILK PRODUCERS UNION L.T.D.	ADV VS	// () //
94	D-CONTC/6714/2024 CONTC/1451/2024	SUSHIL KUMAR DEEP VS SHALINI PANDIT, I.A.S.	ADV VS	// () //
95	D-CONTC/6708/2024 CONTC/1452/2024	SANGITA MISRA VS BHABANI SHANKAR CHAINI, I.A.S.	SHASHI BHUSAN JENA VS	// () //
96	D-CONTC/8196/2024 CONTC/1453/2024	PRASANNA KUMAR SAHU VS ANU GARG, PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT.	ADV. VS	// () //
97	D-CONTC/8202/2024 CONTC/1454/2024	SITAKANTA ATIBUDHI VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY. TO GOVT., PR AND DW DEPT.	ADV. VS	// () //
98	D-CRLA/5627/2024 CRLA/170/2024	JAGANNATH SWAIN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	MOTANGA /66 /2023 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dh
99	D-CRLA/6381/2024 CRLA/171/2024	BENEDIKTA NAYAK @ KIJA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CT/0000108/2023 ADVA /49 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj
100	D-CRLA/6609/2024 CRLA/172/2024	TRINATH PANIGRAHI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	Spl/0000010/2022 SHERAGADA /99 /2018 A.D.J.,ASKA(Ganjam)
101	D-CRLA/6406/2024 CRLA/173/2024	INDRAMANI DAS @ DASARATHI DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ST/0000056/2019 BAGHAMARI /49 /2021 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh
102	D-CRLA/5536/2024 CRLA/174/2024	BRUSHABHANU PODH VS	AKASH BHUYAN VS	TR/0000117/2021 LEPHRIPADA /132 /2020 A.D.J.,SUNDARGARH(Sundargarh)

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103	D-CRLA/5422/2024 CRLA/175/2024	STATE OF ODISHA AJAYA KUMAR NAIK VS	AMITAV TRIPATHY VS	ST/0000069/2020 DASPALLA /223 /2021 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000030/2022
104	D-CRLA/5223/2024 CRLA/176/2024	STATE OF ODISHA RABINARAYAN SAHU VS	PRATYUSHA NAIDU VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
105	D-CRLA/6314/2024 CRLA/177/2024	STATE OF ODISHA PURANJIT NAYAK VS	RAJENDRA NARAYAN ROUT VS	2(A)CC/0000013/2019 SAHADEV KHUNTA /358 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000290/2022
106	D-CRLMA/4362/2024 CRLMA/38/2024	STATE OF ODISHA MANAS SAHOO VS	AMLAN SHAKTI PAUL VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh
107	D-CRLMA/5569/2024 CRLMA/39/2024	STATE OF ODISHA BIJAY KULDEEP VS	LAXMINARAYAN PATEL VS	TR/0000021/2021 SEMILLIGUDA /130 /2022 JMFC, SEMILIGUDA(Koraput) GR/0000284/2022
108	D-CRLMC/5986/2024 CRLMC/651/2024	STATE OF ODISHA GIRISH SAHOO @ GIRISH CHANDRA SAHOO VS	AKSHAYA KUMAR SAHOO VS	HEMGIR /41 /2018 JMFC, HEMGIR(Sundargarh) GR/0000292/2018
109	D-CRLMC/5202/2024 CRLMC/652/2024	STATE OF ODISHA PUSPA MANJARI ROUT VS	UMA CHARAN MISHRA VS	KUMBHARAPARA /213 /2022 S.D.J.M.,PURI(Puri) GR/0001606/2022
110	D-CRLMC/6278/2024 CRLMC/653/2024	STATE OF ODISHA UPENDRA KUMAR ROUTARAY VS	BHABANI SHANKAR DASPARIDA VS	/ /0 S.D.J.M.,KHURDA(Khordha) ICC/0000117/2023
111	D-CRLMC/5144/2024 CRLMC/654/2024	STATE OF ODISHA ANJAN KUMAR SAHU VS	SRINIBASH PADHI VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000074/2011
112	D-CRLMC/5542/2024 CRLMC/655/2024	STATE OF ODISHA SUDARSHAN BISWAL VS	BRUNDABAN ROUT VS	RAJKANIKI /570 /2023 J.M.F.C,AUL(Kendrapara) GR/0001315/2023
113	D-CRLMC/6027/2024 CRLMC/656/2024	STATE OF ODISHA SIBARAM POLAI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	/ /0 J.M.F.C,TALCHER(Anugul) ICC/0000001/2022

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114	D-CRLMC/5448/2024 CRLMC/657/2024	RANJAN JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /36 /2023 J.M.F.C.,BASTA(Baleshwar) CT/0000121/2023
115	D-CRLMC/5449/2024 CRLMC/658/2024	LAXMAN SAHU VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	JARAPADA /141 /2012 ADDL.SPECIAL JUDGE,ANGUL(Anugul) Spl/0000039/2012
116	D-CRLMC/5217/2024 CRLMC/659/2024	ARUNA NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ANGUL TOWN /139 /2000 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000542/2000
117	D-CRLMC/6310/2024 CRLMC/660/2024	ROUTHULU VENKAT RAMANA@ RAUTHULU VENKET RAMAN VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	RAYAGADA TOWN /160 /2012 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000396/2012
118	D-CRLMC/3263/2024 CRLMC/661/2024	JAYANTA KUMAR JENA VS STATE OF ODISHA(VIG.)	SITANSHU MOHAN DWIBEDY VS	BHUBANESWAR VIGILANCE /20 /2005) //
119	D-CRLMC/6839/2024 CRLMC/662/2024	TAPASWINI MOHAPATRA VS PANKAJ KUMAR SAMAL	ARIJEET MISHRA VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000347/2019
120	D-CRLMC/6754/2024 CRLMC/663/2024	AVIGYAN DASH VS STATE OF ODISHA	DEVASHIS PANDA VS	INFOCITY PS /347 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0001242/2023
121	D-CRLMC/6271/2024 CRLMC/664/2024	HEMANTA KUMAR DAS@ KARTIKA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NIALI /75 /2021 J.M.F.C.,NIALI(Cuttack) GR/0000073/2021
122	D-CRLMC/5807/2024 CRLMC/665/2024	SATISH JANGADA @ SATISH KUMAR JANGDA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /118 /2023 J.M.F.C.,KANTABANJI(Balangir) GR/0000189/2023
123	D-CRLMC/5698/2024 CRLMC/666/2024	GANANATH THANAPATI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SONEPUR /119 /2014 A.D.J.,SONEPUR(Sonepur) CRREV/0000002/2017
124	D-CRLMC/5619/2024 CRLMC/667/2024	RAGHUNATH PRADHAN VS PREMANANDA RAY	MANAS KUMAR CHAND VS	// J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000264/2018
125	D-CRLMC/5614/2024	S. BALAJI ACHARY	SANJIB KUMAR BHANJADEO	BALLIGUDA /188 /2019

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	CRLMC/668/2024	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,BERHAM ST/000057/2023
126	D-CRLMC/2318/2024 CRLMC/669/2024	NARASIMHAMURTY PANIGRAHI VS SAROJ KUMAR PANDA	PRASANTA KUMAR NANDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY ICC/000030/2020
127	D-CRLMC/4258/2024 CRLMC/670/2024	CHITTA RANJAN SAHOO VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	//0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH ICC/000013/2022
128	D-CRLMC/4608/2024 CRLMC/671/2024	ASISH RANJAN DAS VS SURENDRA KUMAR MISHRA	RANJAN KUMAR ROUT VS	//0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR ICC/0000112/2019
129	D-CRLMC/4756/2024 CRLMC/672/2024	PADMA CHARAN PARIDA @ PADMALOCHAN PARIDA VS STATE OF ODISHA	SANJEEB KUMAR MOHANTY VS	DHENKANAL TOWN /101 /2005 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000380/2005
130	D-CRLMC/4666/2024 CRLMC/673/2024	OMM PRAKASH MISHRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /335 /2022 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000317/2022
131	D-CRLMC/4992/2024 CRLMC/674/2024	K.ASHOK KUMAR PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	DIGAPAHANDI /116 /2017 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000125/2017
132	D-CRLMP/4939/2024 CRLMP/324/2024	JITENDRA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /792 /2023 (//
133	D-CRLMP/5742/2024 CRLMP/325/2024	TIKESWARI PRADHAN VS STATE OF ODISHA	AMITAV DAS VS	//0 (//
134	D-CRLMP/6427/2024 CRLMP/326/2024	SARBESWAR PARIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 (//
135	D-FAO/6318/2024 FAO/63/2024	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD., BBSR VS RASANANDA BARAL	PRASANTA KUMAR MAHALI VS	// COMNR FOR EMPLOYEES COMPENSAT EC/000055/2014
136	D-FAO/9737/2024 FAO/64/2024	LEGAL MANAGER (T.P. CELL), M/S NEW INDIA ASSURANCE CO. LTD. VS	GOPAL CHANDRA SAMANTARAY VS	// COMNR.FOR EMPLOYEES COMP./ASST

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137	D-MACA/2027/2024 MACA/124/2024	SANTOSH JENA AMIT KUMAR BEHERA VS SRIKANTA KUMAR PANI	SUSANT KUMAR MOHANTY VS	EC/0000114/2021 // IST MACT, JAGATSINGHPUR(Jagatsinghpur) Mac/0000002/2019
138	D-MACA/8419/2024 MACA/125/2024	GHANASHYAM PRADHAN VS MANOJ KUMAR PRUSTI	SUDARSAN BEHERA VS	// 3RD MACT,NAYAGARH(Nayagarh) Mac/0000099/2017
139	D-MACA/8457/2024 MACA/126/2024	MANAGER,(LEGAL),NATIONAL INSURANCE CO. LTD.,CUTTACK BRANCH VS SULOCHANA PRUSTY	BIJOY DASMOHAPATRA VS	// 4TH MACT, JAJPUR ROAD(Jajapur) Mac/0000005/2021
140	D-RSA/8314/2024 RSA/48/2024	JAM BAI NIAL VS MAHAESHREE RAUT	Jyoti Ranjan Deo VS	// DIST.& SESSIONS JUDGE,NAWAPARA(Nayagarh) RFA/0000033/2022
141	D-RSA/8046/2024 RSA/49/2024	TARANGINI KAPARDAR VS GURU CHARAN DEBATA	SWAPNIL ROY VS	// DISTRICT AND SESSIONS JUDGE,DEOGARH) RFA/0000037/2022
142	D-RSA/8558/2024 RSA/50/2024	JAGANNATH BHUTIA VS JATRA BHUTIA	BRAJA KISHORE SAHOO VS	// A.D.J.,TALCHER(Anugul) RFA/0000034/2017
143	D-RSA/8731/2024 RSA/51/2024	NIRABATI @ TIRA BHUE @ BHOI VS MOHANA BHUE	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,BOLANGIR) RFA/0000004/2021
144	D-STREV/3797/2024 STREV/5/2024	STATE OF ODISHA VS M/S. SHREE METALIKS LTD.	SUNIL MISHRA,S.C(COMMERCIAL TAXES) VS	// () //
145	D-STREV/3823/2024 STREV/6/2024	STATE OF ODISHA VS M/S. SHREE METALIKS LTD.	SUNIL MISHRA,S.C(COMMERCIAL TAXES) VS	// () //
146	D-TRP(C)/8790/2024 TRP(C)/53/2024	PRIYANKA PANIGRAHY VS SRINIVAS PUROHIT	SANJAY KUMAR PRADHAN VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam) Mat/0000023/2023
147	D-TRP(C)/8119/2024 TRP(C)/54/2024	SARITA KUMARI PANDA VS SAROJ KUMAR RATH	SHIB SHANKAR MOHANTY VS	// JUDGE FAMILY COURT,GANJAM(Ganjam) CP/0000420/2023

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148	D-TRP(C)/8260/2024 TRP(C)/55/2024	JHARANA SETHY VS PRAKASH SETHY	SURESH CHANDRA PRADHAN VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000693/2023
149	D-TRP(C)/9416/2024 TRP(C)/56/2024	PRITI PRATYUSHA RAYGURU VS SUSIL KUMAR TRIPATHY	BIKRAM KESHARI RAJ VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000002/2024
150	D-TRP(C)/9197/2024 TRP(C)/57/2024	N. SUNITA VS N. RAJESH	SANGRAM MISHRA VS	// JUDGE FAMILY COURT-II,BHUBANESWAR CP/0000757/2023
151	D-TRPCRL/5655/2024 TRPCRL/16/2024	BISWADEEP NAYAK VS SUMITRA NAYAK	NARESH CHANDRA JENA VS	//0 JUDGE, FAMILY COURT, BHADRAK(Bhadrak) Crp/0000366/2023
152	D-TRPCRL/5669/2024 TRPCRL/17/2024	SIMANCHAL TRIPATHY VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	MAHILA (BERHAMPUR) /28 /2019 J.M.F.C.,BERHAMPUR(Ganjam) GR/0000656/2019
153	D-TRPCRL/6270/2024 TRPCRL/18/2024	TARAPADA SENAPATI VS MANIMA RANI GHOSH	SURYAKANTA DWIBEDI VS	//0 JUDGE FAMILY COURT,BHUBANESWAR Crp/0000174/2023
154	D-WA/6709/2024 WA/272/2024	SARAT KUMAR BARAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
155	D-WA/6516/2024 WA/273/2024	TARINI PRASAD MOHAPATRA VS CUTTACK MUNICIPAL CORPORATION	BIBEKANANDA BHUYAN VS	// 0 //
156	D-WA/9403/2024 WA/274/2024	PRINCIPAL SECY, WATER RESOURCES DEPTT., ODISHA VS SAROJ KUMAR ROUT	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
157	D-WA/8957/2024 WA/275/2024	MAMATA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //
158	D-WA/9357/2024 WA/276/2024	STATE OF ODISHA VS SUBHRANSU SEKHAR PATTANAİK	SANGRAM KESARI JENA,A.G.A VS	// 0 //
159	D-WA/9424/2024	PRINCIPAL SECRETARY,WATER RESOURCES DEPTT.	SURYA NARAYAN PATNAIK,A.G.A	//

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	WA/277/2024	VS	VS	0
		SUNAKAR SWAIN		//
160	D-WA/9395/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
	WA/278/2024	VS	VS	0
		ARUP KUMAR JENA		//
161	D-WA/9458/2024	STATE OF ODISHA	SANGRAM KESARI JENA,A.G.A	//
	WA/279/2024	VS	VS	0
		TANUJA KARTIK		//
162	D-WA/9412/2024	STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	//
	WA/280/2024	VS	VS	0
		SMITA BERUKU		//
163	D-WA/9466/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	//
	WA/281/2024	VS	VS	0
		LATIKANTA BISWAL		//
164	D-WA/9472/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
	WA/282/2024	VS	VS	0
		PANKAJ KUMAR PALEI		//
165	D-WA/9428/2024	COMMISSIONER CUM SECRETARY,WATER RESOURCES DEPTT.	ABHAYA KUMAR SHARMA,A.G.A	//
	WA/283/2024	VS	VS	0
		JAGANNATH DAS		//
166	D-WA/9455/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	//
	WA/284/2024	VS	VS	0
		BHIMA MOHARANA		//
167	D-WA/1006/2024	RAMESH CHANDRA JENA		//
	WA/285/2024	VS	VS	0
		UNION OF INDIA		//
168	D-WA/9347/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
	WA/286/2024	VS	VS	0
		PRAMOD KUMAR BISOI		//
169	D-WP(C)/9750/2024	SHIBA SHANKAR PAL @ SHIBA PRASAD PAL	SATYAJIT MOHAPATRA (2)	//
	WP(C)/5122/2024	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/9348/2024	KALPESH RANA	JEEVANJYOTI MOHANTY	//
	WP(C)/5123/2024	VS	VS	0

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171	D-WP(C)/9615/2024 WP(C)/5124/2024	BIDYADHAR MAHANTA DEWADUTTA DHAL VS STATE OF ODISHA	PAMI RATH VS	// // 0 //
172	D-WP(C)/8570/2024 WP(C)/5125/2024	MANI MUNDA VS RADHA BISHNU SAHOO	JEEVANJYOTI MOHANTY VS	// 0 //
173	D-WP(C)/9046/2024 WP(C)/5126/2024	NIRUPAMA MINING AND TRANSPORTING PVT. LTD., ANGUL VS APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, BBSR	UMESH CHANDRA BEHURA VS	// 0 //
174	D-WP(C)/9519/2024 WP(C)/5127/2024	PAWAN KUMAR PATRA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
175	D-WP(C)/9246/2024 WP(C)/5128/2024	BALARAM PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
176	D-WP(C)/9562/2024 WP(C)/5129/2024	BIHARI BAG VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
177	D-WP(C)/8980/2024 WP(C)/5130/2024	NIRUPAMA MINING AND TRANSPORTING PVT. LTD. ANGUL VS APPELLATE AUTHORITY UNDER THE PG ACT, BBSR	UMESH CHANDRA BEHURA VS	// 0 //
178	D-WP(C)/9248/2024 WP(C)/5131/2024	D. ABAKASH PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
179	D-WP(C)/5874/2024 WP(C)/5132/2024	BASANTI MISHRA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
180	D-WP(C)/8511/2024 WP(C)/5133/2024	BATAKRUSHNA JENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
181	D-WP(C)/9612/2024 WP(C)/5134/2024	SANTOSH KUMAR PATTANAIAK VS STATE OF ODISHA	SASIM AJITAV PATTNAIAK VS	// 0 //

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182	D-WP(C)/7141/2024 WP(C)/5135/2024	SIDDHARTHA SHANKAR MISHRA VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
183	D-WP(C)/9758/2024 WP(C)/5136/2024	TIKI MOHAPATRA VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
184	D-WP(C)/9756/2024 WP(C)/5137/2024	MANINI BISWAL VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
185	D-WP(C)/7862/2024 WP(C)/5138/2024	RAMA CHANDRA MEHER VS STATE OF ODISHA	SUBHRANSU SEKHAR PATRA VS	// 0 //
186	D-WP(C)/9260/2024 WP(C)/5139/2024	SANTOSH KUMAR SWAIN VS EXECUTIVE ENGINEER, NIMAPARA, PURI	MOHIT AGARWAL VS	// 0 //
187	D-WP(C)/9759/2024 WP(C)/5140/2024	PRITI RANJAN BEHERA VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
188	D-WP(C)/6821/2024 WP(C)/5141/2024	SURENDRANATH NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
189	D-WP(C)/9242/2024 WP(C)/5142/2024	D. ABAKASH PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
190	D-WP(C)/9503/2024 WP(C)/5143/2024	SEVA SCHOOL FOR THE DIVYANG, BBSR VS THE PRINCIPAL SECY. TO GOVT., S AND ME DEPT., BBSR	PRAMOD KUMAR ROUT VS	// 0 //
191	D-WP(C)/9431/2024 WP(C)/5144/2024	BALABHADRA MISHRA VS TRANSPORT COMMNR. CUM CHAIRMAN, STA, ODISHA, CUTTACK	KADAR MOHAMMAD VS	// 0 //
192	D-WP(C)/8651/2024 WP(C)/5145/2024	M/S. FULL STOP TRADERS, KHORDHA VS STATE TAX OFFICER, BBSR-I CIRCLE	MADHAB LAL AGARWAL VS	// 0 //
193	D-WP(C)/9238/2024	BALARAM PATRO	BIJAYA KUMAR BEHERA 1	//

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	WP(C)/5146/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/7146/2024	DEEPAK KUMAR GANTAYAT	RAMAKANTA SARANGI	//
	WP(C)/5147/2024	VS THE STATE OF ODISHA	VS	0 //
195	D-WP(C)/9243/2024	SAIBANI GOUDA	BIJAYA KUMAR BEHERA 1	//
	WP(C)/5148/2024	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/8654/2024	M/S ISHU BUILDCON PVT. LTD., BALASORE	MADHAB LAL AGARWAL	//
	WP(C)/5149/2024	VS CHIEF COMMNR. OF CT AND GST, CUTTACK	VS	0 //
197	D-WP(C)/9245/2024	RAJKISHORE CHOUDHURY	BIJAYA KUMAR BEHERA 1	//
	WP(C)/5150/2024	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/9778/2024	ORISSA POWER CONSORTIUM LTD. ANGUL	MOHIT AGARWAL	//
	WP(C)/5151/2024	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/8655/2024	M/S. FLY WORLD VACATIONS PVT. LTD., KHORDHA	MADHAB LAL AGARWAL	//
	WP(C)/5152/2024	VS SUPTD. CGST AND CE, BBSR-II CIRCLE	VS	0 //
200	D-WP(C)/9492/2024	LALITA DEVI AGRAWAL	RAMESH KUMAR AGRAWAL	//
	WP(C)/5153/2024	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/9709/2024	SK. FIROZ ALI	BRAJA MOHAN SARANGI	//
	WP(C)/5154/2024	VS R.T.O., BALASORE	VS	0 //
202	D-WP(C)/9493/2024	BABULAL AGRAWAL	RAMESH KUMAR AGRAWAL	//
	WP(C)/5155/2024	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/9698/2024	SANTOSH KUMAR SAHU	BRAJA MOHAN SARANGI	//
	WP(C)/5156/2024	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/7137/2024	PRIYADARSHINI MISHRA	RAMAKANTA SARANGI	//
	WP(C)/5157/2024	VS	VS	0

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205	D-WP(C)/9699/2024 WP(C)/5158/2024	THE STATE OF ODISHA SANTOSH KUMAR SAHU VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// // 0
206	D-WP(C)/9494/2024 WP(C)/5159/2024	RAMAVATAR AGRAWAL VS STATE OF ODISHA	RAMESH KUMAR GARAWAL VS	// 0
207	D-WP(C)/9712/2024 WP(C)/5160/2024	SK. FIROZ ALI VS R.T.O., BALASORE	BRAJA MOHAN SARANGI VS	// 0
208	D-WP(C)/9244/2024 WP(C)/5161/2024	SUBHASHMITA PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0
209	D-WP(C)/9714/2024 WP(C)/5162/2024	SK. FIROZ ALI VS R.T.O., BALASORE	BRAJA MOHAN SARANGI VS	// 0
210	D-WP(C)/9818/2024 WP(C)/5163/2024	UMESH CHANDRA PATTNAIK VS GOVT. OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0
211	D-WP(C)/9715/2024 WP(C)/5164/2024	SK. FIROZ ALI VS R.T.O., BALASORE	BRAJA MOHAN SARANGI VS	// 0
212	D-WP(C)/4831/2024 WP(C)/5165/2024	KARTTIK NAIK VS COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER, KALAHANDI.	ASIT KUMAR PATTNAIK VS	// 0
213	D-WP(C)/9800/2024 WP(C)/5166/2024	HRUSIKESH BARIK VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0
214	D-WP(C)/9803/2024 WP(C)/5167/2024	MAHESH BISWAS VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0
215	D-WP(C)/7714/2024 WP(C)/5168/2024	SURUPAD MAHATO VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0

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216	D-WP(C)/7711/2024 WP(C)/5169/2024	HARI PRASAD MAHATO VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
217	D-WP(C)/7041/2024 WP(C)/5170/2024	RAMESH KUMAR SAHU VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
218	D-WP(C)/9701/2024 WP(C)/5171/2024	RABINDRA KUMAR BARIK VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
219	D-WP(C)/9565/2024 WP(C)/5172/2024	BHARAT CHANDRA SWAIN VS INDIAN BANK, ZONAL OFFICE, CUTTACK	BISWAJIT NAYAK VS	// 0 //
220	D-WP(C)/9263/2024 WP(C)/5173/2024	M/S SIBASIS DWIBEDI, BALASORE VS CHIEF COMMNR. OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
221	D-WP(C)/9767/2024 WP(C)/5174/2024	GOBARDHAN MAJHI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
222	D-WP(C)/9804/2024 WP(C)/5175/2024	KUNI PRADHAN VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
223	D-WP(C)/9811/2024 WP(C)/5176/2024	JANMEJAYA NATH SAHADEO VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
224	D-WP(C)/9541/2024 WP(C)/5177/2024	PRADEEP KUMAR DALAI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
225	D-WP(C)/9705/2024 WP(C)/5178/2024	SUSILA MALLICK VS BRANCH MANAGER, SBI, PATIA BRANCH, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
226	D-WP(C)/9806/2024 WP(C)/5179/2024	DHARANIDHAR JENA VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
227	D-WP(C)/9544/2024	CHITTA RANJAN PRADHAN	BIRAJA PRASANNA DAS	//

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	WP(C)/5180/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/9702/2024 WP(C)/5181/2024	M/S. PANDA HOME APPLIANCES, KENDRAPARA VS BRANCH MANAGER, SBI, KENDRAPARA	BRAJA MOHAN SARANGI VS	// 0 //
229	D-WP(C)/9807/2024 WP(C)/5182/2024	JAYAKRUSHNA BISWAL VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
230	D-WP(C)/9795/2024 WP(C)/5183/2024	DEBAKI SAHOO VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
231	D-WP(C)/9809/2024 WP(C)/5184/2024	BHASKAR CHANDRA MOHANTA VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
232	D-WP(C)/9548/2024 WP(C)/5185/2024	PRABODHA KUMAR PATTANAIAK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
233	D-WP(C)/9761/2024 WP(C)/5186/2024	BHUBAN MAJHI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
234	D-WP(C)/9764/2024 WP(C)/5187/2024	GOBARDHAN MAJHI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
235	D-WP(C)/9618/2024 WP(C)/5188/2024	KAILASH BISWAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
236	D-WP(C)/9735/2024 WP(C)/5189/2024	NAMITA SAHOO VS THE REGISTRAR, CIVIL COURTS, DEOGARH	SUBHENDU KAR VS	// 0 //
237	D-WP(C)/9546/2024 WP(C)/5190/2024	HULAS PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
238	D-WP(C)/9802/2024 WP(C)/5191/2024	JITENDRIYA MOHANTY VS	NIRANJAN NAYAK VS	// 0

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239	D-WP(C)/9765/2024 WP(C)/5192/2024	STATE OF ODISHA CHAMRU MAJHI VS	SURENDRA KUMAR SAHOO VS	// // ()
240	D-WP(C)/7658/2024 WP(C)/5193/2024	STATE OF ODISHA DR. PRAMODINI CHAKRA VS	BIMBISAR DASH VS	// // ()
241	D-WP(C)/9624/2024 WP(C)/5194/2024	STATE OF ODISHA JUGALESWAR JYOTISH @ JOGLESWAR JYOTISH VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
242	D-WP(C)/9626/2024 WP(C)/5195/2024	STATE OF ODISHA DINGAR MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
243	D-WP(C)/8417/2024 WP(C)/5196/2024	STATE OF ODISHA TUSHARKANTA SAHU VS	PREMANANDA MOHANTY VS	// // ()
244	D-WP(C)/9724/2024 WP(C)/5197/2024	STATE OF ODISHA SUBHRAM KUMAR KAR VS	PRASANTA KUMAR SATAPATHY VS	// // ()
245	D-WP(C)/9621/2024 WP(C)/5198/2024	TATA POWER NORTH ODISHA DISTRIBUTION LTD., BALASORE NETRA MEHER VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
246	D-WP(C)/9617/2024 WP(C)/5199/2024	STATE OF ODISHA RAMESH BISWAL VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
247	D-WP(C)/9504/2024 WP(C)/5200/2024	STATE OF ODISHA SATYENDU MALLIK VS	RAMA KRISHNA BISOI VS	// // ()
248	D-WP(C)/9208/2024 WP(C)/5201/2024	STATE OF ODISHA M/S SCIENCE EDUCATION FOUNDATION, KHURDA VS	ADITYA NARAYAN RAY VS	// // ()
249	D-WP(C)/7211/2024 WP(C)/5202/2024	COMMNR. OF INCOME TAX, EXEMPTION, HYDERABAD SARTHAK DAS VS	SOMADARSAN MOHANTY VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/8481/2024 WP(C)/5203/2024	SOUBHAGYA CHANDRA PRADHAN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
251	D-WP(C)/8800/2024 WP(C)/5204/2024	SANATAN SEVA SAMITI, BBSR VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
252	D-WP(C)/9909/2024 WP(C)/5205/2024	SATYANARAYAN CHHATRIA VS COLLECTOR AND DIST.MAGISTRATE, BALANGIR	SUSHANTA KUMAR JOSHI VS	// 0 //
253	D-WP(C)/8648/2024 WP(C)/5206/2024	RAMESH PALIA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
254	D-WP(C)/9931/2024 WP(C)/5207/2024	LINGARAJ BALABHADRA ROUT VS CDM AND PHO CUM DIST. MISSION DIRECTOR, BOUDH	PREETAM MISHRA VS	// 0 //
255	D-WP(C)/9967/2024 WP(C)/5208/2024	MAHIMA ENGINEERING SYSTEMS PVT. LTD., BBSR VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
256	D-WP(C)/7907/2024 WP(C)/5209/2024	KANHU CHARAN SINGHNINA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
257	D-WP(C)/7295/2024 WP(C)/5210/2024	TOFAN BHOI VS COLLECTOR, PURI	SURYA SNATA MOHAPATRA VS	// 0 //
258	D-WP(C)/7836/2024 WP(C)/5211/2024	SUKANT KUMAR KHUNTIA VS THE OFFICIAL LIQUIDATOR, OTM LTD., CUTTACK	BAMADEV BARAL VS	// 0 //
259	D-WP(C)/8423/2024 WP(C)/5212/2024	RAJIBA SAHU VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
260	D-WP(C)/9647/2024 WP(C)/5213/2024	GOKULA CHANDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
261	D-WP(C)/8426/2024	SHASHI BHUSAN PADHAN	PREMANANDA MOHANTY	//

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	WP(C)/5214/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/9627/2024 WP(C)/5215/2024	BRAJAMOHAN SENAPATI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
263	D-WP(C)/9116/2024 WP(C)/5216/2024	SUDHIR KUMAR BARAL VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
264	D-WP(C)/9918/2024 WP(C)/5217/2024	KAILASH PRASAD AGRAWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
265	D-WP(C)/9638/2024 WP(C)/5218/2024	KALAKAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
266	D-WP(C)/9643/2024 WP(C)/5219/2024	DHIBAR MAJHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
267	D-WP(C)/9176/2024 WP(C)/5220/2024	ADHIR KUMAR JENA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
268	D-WP(C)/9780/2024 WP(C)/5221/2024	PIYUSH AGRAWAL VS STATE OF ODISHA	GOKULANANDA PARIDA VS	// 0 //
269	D-WP(C)/9644/2024 WP(C)/5222/2024	BIDYADHAR CHHATAI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
270	D-WP(C)/9572/2024 WP(C)/5223/2024	BIBEKANANDA BOHIDAR VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
271	D-WP(C)/9961/2024 WP(C)/5224/2024	SATYAJIT NAYAK VS STATE OF ODISHA	BUDHADEV ROURTRAY VS	// 0 //
272	D-WP(C)/9630/2024 WP(C)/5225/2024	SHYAMAGHAN SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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273	D-WP(C)/8461/2024 WP(C)/5226/2024	STATE OF ODISHA NRUSINHA PRASAD RATH VS	JITENDRA SAMANTARAY VS	// // ()
274	D-WP(C)/9730/2024 WP(C)/5227/2024	STATE OF ODISHA SANTOSH KUMAR NAIK VS	PRASANTA KUMAR SATAPATHY VS	// // ()
275	D-WP(C)/9645/2024 WP(C)/5228/2024	STATE OF ODISHA JAGANNATH BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
276	D-WP(C)/9731/2024 WP(C)/5229/2024	STATE OF ODISHA MAYUR CHANDRIKA S.H.G., KORAPUT VS	JAJATI KESHARI KHUNTIA VS	// // ()
277	D-WP(C)/9833/2024 WP(C)/5230/2024	STATE OF ODISHA JAYANARAYAN JAGADEV VS	AGASTI KANUNGO VS	// // ()
278	D-WP(C)/4705/2024 WP(C)/5231/2024	M/S.TATA MOTORS FINANCE LTD GANGADHAR DAKUA VS	RASHMI RANJAN SWAIN VS	// // ()
279	D-WP(C)/7539/2024 WP(C)/5232/2024	UNION BANK OF INDIA PRADIPTA KUMAR MALLICK VS	ANIL KUMAR DAS VS	// // ()
280	D-WP(C)/6872/2024 WP(C)/5233/2024	STATE OF ODISHA SASMITA PRADHAN VS	SUSANTA KUMAR MISHRA VS	// // ()
281	D-WP(C)/8946/2024 WP(C)/5234/2024	STATE OF ODISHA ANUSUYA MOHARANA VS	SUSANTA SEKHAR PARIDA VS	// // ()
282	D-WP(C)/9900/2024 WP(C)/5235/2024	STATE OF ODISHA DIPTI MAYEE PARIDA VS	BAIDHAR SAHOO VS	// // ()
283	D-WP(C)/8893/2024 WP(C)/5236/2024	REGISTRAR CO OPERATIVE SOCIETIES, ODISHA, BBSR DEBENDRA SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/9897/2024 WP(C)/5237/2024	RASHMIREKHA PATTAJOSHI VS REGISTRAR COOPERATIVE SOCIETIES, BBSR	Baidhar Sahoo VS	// 0 //
285	D-WP(C)/8480/2024 WP(C)/5238/2024	GOKUL KUMAR SAHU VS STATE OF ODISHA	Anil Kumar Das VS	// 0 //
286	D-WP(C)/9829/2024 WP(C)/5239/2024	UDAYANATH @ UDAY NATH MALIK VS STATE OF ODISHA	Biplaba P.B. Bahali VS	// 0 //
287	D-WP(C)/9574/2024 WP(C)/5240/2024	KRISHNA BEHERA VS STATE OF ODISHA	Anil Kumar Das VS	// 0 //
288	D-WP(C)/9783/2024 WP(C)/5241/2024	KAILASH PRASAD AGRAWAL VS STATE OF ODISHA	Gokulananda Parida VS	// 0 //
289	D-WP(C)/9781/2024 WP(C)/5242/2024	BRAJMOHAN AGRAWAL VS STATE OF ODISHA	Ramesh Kumar Agrawal VS	// 0 //
290	D-WP(C)/7777/2024 WP(C)/5243/2024	RABINDRA PADHIARY VS FOOD CORPORATION OF INDIA, NEW DELHI	Brundaban Rout VS	// 0 //
291	D-WP(C)/9752/2024 WP(C)/5244/2024	MANGAL MUNDA VS CHAIRMAN, NATIONAL INST. OF OPEN SCHOOLING, UTTAR PRADESH	ER. Debashisha Hota VS	// 0 //
292	D-WP(C)/9898/2024 WP(C)/5245/2024	SARASWATI JENA VS REGISTRAR CO OPERATIVE SOCIETIES, BBSR	Baidhar Sahoo VS	// 0 //
293	D-WP(C)/9753/2024 WP(C)/5246/2024	RANGALATA MUNDA VS CHAIRMAN, NATIONAL INST. OF OPEN SCHOOLING, UTTAR PRADESH	ER. Debashisha Hota VS	// 0 //
294	D-WP(C)/9754/2024 WP(C)/5247/2024	JURIA MUNDA VS CHAIRMAN, NATIONAL INST. OF OPEN SCHOOLING, UTTAR PRADESH	ER. Debashisha Hota VS	// 0 //
295	D-WP(C)/10005/2024	KANAK MANJARI WOMENS COLLEGE, SALAPADA	Nityananda Behuria	//

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	WP(C)/5248/2024	VS EMPLOYEES PROVIDENT FUND ORGANISATION, NEW DELHI	VS	() //
296	D-WP(C)/9041/2024 WP(C)/5249/2024	RAJU KALET VS GENERAL MANAGER, CANARA BANK, BENGALURU	DIPTIREKHA NANDA VS	// () //
297	D-WP(C)/9751/2024 WP(C)/5250/2024	NINGI MUNDARY VS CHAIRMAN, NATIONAL INST. OF OPEN SCHOOLING, UTTAR PRADESH	ER. DEBASHISHA HOTA VS	// () //
298	D-WP(C)/9695/2024 WP(C)/5251/2024	PRAVAS BEHERA VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// () //
299	D-WP(C)/9637/2024 WP(C)/5252/2024	DR. TRINATH PATI VS STATE OF ODISHA	AMIT PATTNAIK VS	// () //
300	D-WP(C)/7173/2024 WP(C)/5253/2024	PARADIP PORT BANIK SANGHA, JAGATSINGHPUR VS THE CHAIRMAN, PARADIP PORT TRUST AUTHORITY	AKSHAYA KUMAR MOHAPATRA VS	// () //
301	D-WP(C)/8756/2024 WP(C)/5254/2024	SWETA PANDA VS MANAS PANDA	LAXMINARAYAN PATEL VS	// () //
302	D-WPCRL/6893/2024 WPCRL/18/2024	KABITA NAIK VS STATE OF ODISHA	KAMALAKANTA MOHANTY VS	KAPTIPADA /27 /2020 () //
303	D-ABLAPL/2879/2024 ABLAPL/2373/2024	SUKANTA@ SUKANT MOHANTY VS STATE OF ODISHA	ANNADA SANKAR JENA VS	PURI SADAR /325 /2023 () //
304	D-ABLAPL/4532/2024 ABLAPL/2374/2024	PRADIPTA KUMAR MOHAPATRA @ MAHUNTA VS STATE OF ODISHA	ANNADA SANKAR JENA VS	SINGHADWAR PS /15 /2024 () //
305	D-ABLAPL/5701/2024 ABLAPL/2375/2024	BISWAJIT LIMA VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /56 /2018 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000044/2018
306	D-ABLAPL/4112/2024 ABLAPL/2376/2024	SANTOSH KUMAR PANDA VS	CHINMAYA MISHRA VS	CAPITAL P.S. /35 /2024 ()

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307	D-ABLAPL/5993/2024 ABLAPL/2377/2024	STATE OF ODISHA MINAKETAN PADHAN @ GULAP VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// GAISET /34 /2024 ()
308	D-ABLAPL/4114/2024 ABLAPL/2378/2024	STATE OF ODISHA BASANTA KUMAR NAYAK VS STATE OF ODISHA	CHINMAYA MISHRA VS	// CAPITAL P.S. /35 /2024 ()
309	D-ABLAPL/6057/2024 ABLAPL/2379/2024	STATE OF ODISHA KALU CHARAN BEHERA @ KALIA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BAGHAMARI /41 /2024 ()
310	D-ABLAPL/4426/2024 ABLAPL/2380/2024	STATE OF ODISHA SHYAMA SUNDAR SAMAL VS STATE OF ODISHA	BISWA RANJAN NAYAK VS	// S.D.J.M.,BALASORE(Baleshwar) 2(A)CC/0000032/2024
311	D-ABLAPL/6394/2024 ABLAPL/2381/2024	STATE OF ODISHA MANA MAJHI @ TUKU MAJHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// BHUBAN /77 /2023 ()
312	D-ABLAPL/4730/2024 ABLAPL/2382/2024	STATE OF ODISHA SANTOSH NATH @ PRAVAS NATH VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// KENDRAPARA SADAR /93 /2024 ()
313	D-ABLAPL/6402/2024 ABLAPL/2383/2024	STATE OF ODISHA SRIRAM BAGHA VS STATE OF ODISHA	SNEHASISH BEHERA VS	// DHENKANAL SADAR /454 /2022 ()
314	D-ABLAPL/5006/2024 ABLAPL/2384/2024	STATE OF ODISHA GURU CHARAN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// MALKANGIRI /9 /2024 ()
315	D-ABLAPL/6541/2024 ABLAPL/2385/2024	STATE OF ODISHA ADITYA DAS @ DIPPA VS STATE OF ODISHA	TRILOCHAN DASH VS	// KUMBHARAPARA /61 /2024 ()
316	D-ABLAPL/5453/2024 ABLAPL/2386/2024	STATE OF ODISHA SIDHANT PRADHAN @ NAYAK VS STATE OF ODISHA	DEBA KUMAR RATH VS	// LAXMISAGAR P.S. /365 /2023 ()
317	D-ABLAPL/5734/2024 ABLAPL/2387/2024	STATE OF ODISHA BAPUJI CHARAN JENA @ BAPUJI CHANDRA JENA VS STATE OF ODISHA	SURESH KUMAR JENA VS	// BRAMHA BARADA /39 /2024 ()

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318	D-ABLAPL/6545/2024 ABLAPL/2388/2024	MIRZA LOKMAN BAIG @ MIRZA LOKMAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /37 /2024 () //
319	D-ABLAPL/5779/2024 ABLAPL/2389/2024	PRAVAKAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	TITILAGARH /77 /2024 () //
320	D-ABLAPL/5826/2024 ABLAPL/2390/2024	BIJU GOCHHAYAT VS STATE OF ODISHA	ANANTA CHARAN BISOI VS	SECTOR-7 /9 /2013 () //
321	D-ABLAPL/6549/2024 ABLAPL/2391/2024	SAIF AKBAR RAJA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	RAJGANGPUR /548 /2023 () //
322	D-ABLAPL/6554/2024 ABLAPL/2392/2024	SANJAY KUMAR MAHATO @ UDANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /347 /2023 () //
323	D-ABLAPL/5876/2024 ABLAPL/2393/2024	BISHI HARIJAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	GAISILET /33 /2024 () //
324	D-ABLAPL/6559/2024 ABLAPL/2394/2024	ASHOK KUMAR MUDULI VS STATE OF ODISHA	DEBASISH PANIGRAHI VS	JAGATSINGPUR /182 /2024 () //
325	D-ABLAPL/5989/2024 ABLAPL/2395/2024	PANCHU RANA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PAIKMAL /38 /2024 () //
326	D-ABLAPL/6563/2024 ABLAPL/2396/2024	KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	INFOVALLY UPD BHUBANESWAR /47 / () //
327	D-ABLAPL/6045/2024 ABLAPL/2397/2024	MANASMITA BEHERA VS STATE OF ODISHA	DEBASHIS NANDA VS	CUTTACK SADAR /96 /2024 () //
328	D-ABLAPL/6329/2024 ABLAPL/2398/2024	KANDARP SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	INDUASTRIAL,NISA /47 /2024 () //
329	D-ABLAPL/6565/2024	SATYAM SUNDARAM PATRA	JAYANTA KUMAR MAJHI	BALASORE TOWN /121 /2012

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2399/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/5365/2024 ABLAPL/2400/2024	NIRMAL CHANDRA DASH @ NIRMAL CH DASH @ NIRMAL DAS VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /254 /2023 () //
331	D-ABLAPL/5903/2024 ABLAPL/2401/2024	SANTOSH KUMAR MALLIK VS STATE OF ODISHA	KISHORE CHANDRA KAR VS	KUAKHIA /423 /2023 () //
332	D-ABLAPL/6395/2024 ABLAPL/2402/2024	KAILASH CH. MOHANTY @ KAILASH MOHANTY VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	SOSO /70 /2024 () //
333	D-ABLAPL/6347/2024 ABLAPL/2403/2024	MANOJ KUMAR NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BIDANASI /193 /2022 () //
334	D-ABLAPL/6407/2024 ABLAPL/2404/2024	PRASANTA DAS VS STATE OF ODISHA	PITAMBAR JENA VS	BANSADA /39 /2024 () //
335	D-ABLAPL/6360/2024 ABLAPL/2405/2024	SK. ZULFIQUAR ALLI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //
336	D-ABLAPL/6436/2024 ABLAPL/2406/2024	SANKAR SING @ SHANKAR SING VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 CIVIL JUDGE (JD) CUM JMFC, RASAGO 2(A)CC/0000062/2023
337	D-ABLAPL/6400/2024 ABLAPL/2407/2024	NABINA CHANDRA CHOUDHURY VS STATE OF ODISHA	LAMBODOR ACHARI VS	GOLANTHARA (BERHAMPUR) /83 /2024 () //
338	D-ABLAPL/6401/2024 ABLAPL/2408/2024	AMIYA KUMAR ROUSTRAY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHADRAK RURAL /92 /2023 () //
339	D-ABLAPL/6528/2024 ABLAPL/2409/2024	MANGULU KHAN VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHENKANAL SADAR /454 /2022 () //
340	D-ABLAPL/6413/2024 ABLAPL/2410/2024	DIPABALI PRADHAN VS	GHANASHYAM MUDULI VS	BERHAMPUR CYBER CRIME /27 /2023 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/6571/2024 ABLAPL/2411/2024	STATE OF ODISHA GENDUA @ BIJAY DALEI @ BIJAYA KUMAR DALAI VS	BIRAJA PRASAD NANDA VS	// PANIKOILI /107 /2024 ()
342	D-ABLAPL/6414/2024 ABLAPL/2412/2024	STATE OF ODISHA MAHESWER KHILAR VS	DEEPAK KU SAHOO VS	// AUL /972 /2023 ()
343	D-ABLAPL/6415/2024 ABLAPL/2413/2024	STATE OF ODISHA KSHIROD KUMAR SAHOO VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI /203 /2019 ()
344	D-ABLAPL/6593/2024 ABLAPL/2414/2024	STATE OF ODISHA KARA SETHI @ SUKANTI SETHI VS	BISWORANJAN SWAIN VS	// SORO /140 /2024 ()
345	D-ABLAPL/6573/2024 ABLAPL/2415/2024	STATE OF ODISHA SHYAM SUNDAR SHARMA VS	PRASANNA KUMAR PANDA VS	// PURIGHAT /69 /2024 ()
346	D-ABLAPL/6598/2024 ABLAPL/2416/2024	STATE OF ODISHA BHANUMATI MOHARANA VS	BHABANI SHANKAR DASPARIDA VS	// KRUSHNA PRASAD /192 /2023 ()
347	D-ABLAPL/6576/2024 ABLAPL/2417/2024	STATE OF ODISHA BRAJA MOHAN BARIK VS	KULDEEP MOHANTY VS	// Bamapada (Industrial Area) /34 /2024 ()
348	D-ABLAPL/6578/2024 ABLAPL/2418/2024	STATE OF ODISHA KUNJA NAG VS	RAJJEET ROY VS	// BOLANGIR SADAR /11 /2024 ()
349	D-ABLAPL/6619/2024 ABLAPL/2419/2024	STATE OF ODISHA BADAL SWAIN VS	PRADIPTA KISHORE BHUYAN VS	// PIPLI /273 /2019 ()
350	D-ABLAPL/6586/2024 ABLAPL/2420/2024	STATE OF ODISHA MANAS RANJAN JENA VS	ASWINI KUMAR MISHRA (3) VS	// BOLAGARH P.S. /53 /2024 ()
351	D-ABLAPL/4211/2024 ABLAPL/2421/2024	STATE OF ODISHA HRUSHIKESHA MANIKA VS	DEBASNAN DAS VS	// BALIPATNA /108 /2004 ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/6588/2024 ABLAPL/2422/2024	PREMANANDA PRADHAN VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	RANPUR /70 /2024 () //
353	D-ABLAPL/6235/2024 ABLAPL/2423/2024	SUBAS CHANDRA RANA @ AMINA VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH TOWN /74 /2024 () //
354	D-ABLAPL/6555/2024 ABLAPL/2424/2024	ASHOK KUMAR MOHAPATRA @ KALIA VS STATE OF ODISHA	DHARMENDRA SETHY VS	BAISINGA /16 /2020 () //
355	D-ABLAPL/5654/2024 ABLAPL/2425/2024	ISWAR CHNADRA SWAIN VS STATE OF ODISHA	PRATIK NAYAK VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0008170/2022
356	D-ABLAPL/6601/2024 ABLAPL/2426/2024	BIRA KISHORE BEHERA @ BIRA KISHORA BEHERA VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	KHALLIKOTE /863 /2023 () //
357	D-ABLAPL/6658/2024 ABLAPL/2427/2024	BAGHATI NARAYAN PATRA @ B. NARAYAN PATRA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DIGAPAHANDI /77 /2024 () //
358	D-ABLAPL/6657/2024 ABLAPL/2428/2024	AMINA BHUTIA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BANARAPAL /62 /2024 () //
359	D-ABLAPL/6267/2024 ABLAPL/2429/2024	RADHA KRUSHNA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SINGLA /33 /2024 () //
360	D-ABLAPL/6272/2024 ABLAPL/2430/2024	RADHA KRUSHNA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SINGLA /34 /2024 () //
361	D-ABLAPL/6679/2024 ABLAPL/2431/2024	UMAKANTA SENAPATI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KUJANGA /76 /2024 () //
362	D-ABLAPL/6689/2024 ABLAPL/2432/2024	SWADHIN MAHALIK VS STATE OF ODISHA	USHARANI PATI VS	KHANTAPADA /351 /2021 SPL.JUDGE,BALASORE(Baleshwar) ICC/0000041/2021